

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/2020/2903/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bobita Kshetry,
Member,
Motor Accident Claims Tribunal,
Sonitpur, Tezpur.

Dated Guwahati, the 5th April, 2023.

Sub:- **Station leave with vehicle permission.**

Ref:- Letter No. MACT(S) 273 Dated 31.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 06.04.2023 till the morning of 10.04.2023**, has been granted. The next senior most Judicial officer at Sonitpur, Tezpur, will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-34/2020/2904/A, dated 5.4.2023

Copy to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)